

.....  
**OFFICE ORDER**

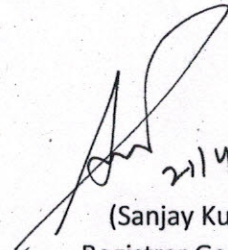
With the approval of the Competent Authority, OA No.52/2015 Titled " Mantri Prasad Vs. NHAI & Ors. and OA No.196/2014 titled M.C. Mehra Vs UOI alongwith other connected matters as listed before Court NO.1 on 22<sup>nd</sup> April, 2015, shall now be taken up for the same purpose on **Thursday the 23<sup>rd</sup> April, 2015.**

OA No. 21/2014 Tiled Vardhman Kaushik Vs. UOI, shall be taken up for hearing on **Monday the 27<sup>th</sup> April, 2015.**

The matters as listed before Court No.1 on **22<sup>nd</sup> April, 2015 shall now be taken by SPECIAL BENCH at Court No.2, NGT**


**SPECIAL BENCH FOR WEDNESDAY THE 22<sup>ND</sup> APRIL, 2015**

1. Hon'ble Mr. Justice U.D. Salvi, Judicial Member
2. Hon'ble Dr. D.K. Agrawal, Expert Member
3. Hon'ble Prof. A.R. Yousuf, Expert Member

  
21/4/15  
(Sanjay Kumar)  
Registrar General

Copy for information to:

1. DR-cum-PPS to Hon'ble Chairperson
2. PAs to Hon'ble Members
3. PS to Ld. Registrar General
4. PA to Ld. Dy. Registrar
5. SO(Admn. & Pro)
6. Assistant Registrar(Court NO.2)
7. Consultant(Judicial-1)
8. Court Master of Court NO. 1 and 2
9. Bar Association of NGT
10. Website of NGT
11. Notice Board

  
21/4/15  
(Registrar General)  
National Green Tribunal